

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.

M.A./O.A./T.A./ 102 /1989

H P Shah

Applicant(s).

Versus

K K Shah
Pint

Adv. for the
petitioner(s).

Union of India & Or

Respondent(s)

J D Sharma

Adv. for the
Respondent(s).

SR.NO.	DATE.	ORDERS.
		Reversion (Copy served)
113189		Mr. K. K. Shah requests for time. Mr. J. D. Ramera present. The case be posted on 30/3/89 for admission. A. V. K. M. Deputy Registrar (I) Central Administrative Tribunal, Ahmedabad Bench.
22489	25/4/89	PlA (A - change from 27-4-89 to 25-4-89 as per request granted by Dy. R.O.)
26/4		Pl. issue notice by admitted with TA with admission with IL to Dy. R.O.
20/6/89		Pl. (A - change from 10/5/89 to 20-6-89 due to Hon'ble JM on leave & S.B. is constituted)

SR.NO. DATE.

ORDERS.

20/6/89

Mr. K. K. Shah requests for one weeks' time. Mr. D. D. Aimeria present. Adjourned to 29/6/89 for further direction.

Pros

(Signature)

A. V. Kari

Deputy Registrar (I)

Central Administrative Tribunal,
Ahmedabad Bench.

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

27/02/1989

Mr. K.K. Shah learned advocate for the applicant present. Mr. J.D. Ajmera for the respondents not present, Registry to inform the respondents' advocate. The case will be taken up at 12.00 on 1st March, 1989 for admission.

PH Trivedi

(P H Trivedi)
Vice Chairman

PM Joshi

(P M Joshi)
Judicial Member

*Mogera